

## ANNEXURE NO. 20

[Vide Unstarred question No. 2493 (a) and (b) answered on 12th December, 2001]

**BILL PASSED BY UTTAR PRADESH AND OTHER STATE LEGISLATURES AND RESERVED FOR  
CONSIDERATION OF THE PRESIDENT DURING THE LAST TWO YEARS**

(POSITION FROM 1.12.1999 to 30.11.2001)

| Sl. No. | Name of the State | Name of the Bill  | Date of Receipt | Date of Assent | REMARKS   |
|---------|-------------------|---|-----------------|----------------|---|
| 1.      | Andhra Pradesh    | The Code of Criminal Procedure (Andhra Pradesh Amendment) Bill, 2000.                           | 11.5.2000       |                | State Government has been requested to re-draft the Bill.     |
| 2.      | Andhra Pradesh    | The Indian Electricity (Andhra Pradesh Amendment) Bill, 2000.                                   | 06.10.2000      | 28.10.2000     |   |
| 3.      | Andhra Pradesh    | The Andhra Pradesh Money Lenders Bill, 2000.  | 07.11.2000      |                | State Government's clarification awaited.                     |
| 4.      | Andhra Pradesh    | The Andhra Pradesh Pawn Brokers Bill, 2000.   | 07.11.2000      |                | State Government's clarification awaited.                     |
| 5.      | Andhra Pradesh    | The code of Criminal Procedure (Andhra Pradesh Amendment) Bill, 2001.                           | 04.04.2001      | 28.06.2001     |   |
| 6.      | Andhra Pradesh    | The Andhra Pradesh Control of Organised Crime Bill, 2001.                                       | 10.05.2001      | 16.10.2001     |   |
| 7.      | Andhra Pradesh    | The Andhra Pradesh Protection of Depositors of Financial Establishments (Amendment) Bill, 2000. | 10.05.2001      |                | Advice of the Department of Legal Affairs is being requested. |
| 8.      | Assam             | The Assam Agricultural Produce Market (Amendment) Bill, 2000.                                   | 28.06.2000      | 29.12.2000     |   |
| 9.      | Bihar             | The Indian tolls (Bihar Amendment) Bill, 2000.  | 13.09.2000      |                | State Government's clarification awaited.                     |
| 10.     | Bihar             | The Bihar Finance Bill, 2001.   | 15.05.2001      |                | State Government's clarification awaited.                     |
| 11.     | Gujarat           | The Bombay Rents, Hotel and Loading House Rates Control (Gujarat Amendment) Bill, 2001.         | 31.08.2001      | 04.09.2001     |   |

## ANNEXURE NO. 20—Contd.

| Sl. No. | Name of the States | Name of the Bill  | Date of Receipt | Date of Assent | REMARKS  |
|---------|--------------------|---|-----------------|----------------|--|
| 12.     | Gujarat            | The Bombay Rents, Hotel and Loading House Rates Control (Gujarat Second Amendment) Bill, 2001.  | 03.09.2001      | 16.10.2001     |  |
| 13.     | Haryana            | The Haryana Lokayukta Bill, 1999.   | 07.01.2000      |                | Under Examination.                                       |
| 14.     | Haryana            | The Haryana Panchayati Raj (Second Amendment) Bill, 1999.   | 18.01.2000      |                | Comments of concerned Ministries/Departments awaited.    |
| 15.     | Haryana            | The Societies Registration (Haryana Amendment) Bill, 2001.  | 23.04.2001      | 01.06.2001     |  |
| 16.     | Himachal Pradesh   | The Electricity (Supply) Himachal Pradesh Second Amendment Bill, 1999.  | 19.01.2000      | 27.04.2000     |  |
| 17.     | Himachal Pradesh   | The Himachal Pradesh Prevention of Specific Corrupt practices (Amendment) Bill, 2000.   | 08.06.2000      | 17.08.2000     |  |
| 18.     | Himachal Pradesh   | The Himachal Pradesh Maintenance of Parents and Dependents Bill, 2001.  | 09.07.2001      | 08.09.2001     |  |
| 19.     | Karnataka          | The Karnataka Rent Control (Amendment) Bill, 2000.  | 06.04.2000      | 24.04.2000     |  |
| 20.     | Karnataka          | The karnataka Tax on Entry on Goods (Amendment) Bill, 2000.   | 12.06.2000      |                | State Government's clarification awaited.                |
| 21.     | Karnataka          | The Karnataka Prevention of Dangerous Activities of Boot Leggers, Drug Offenders, Gamblers, Goondas Immoral Traffic Offenders and Slum Grabbers (Amendment) Bill, 2001. | 08.01.2001      | 01.05.2001     |  |
| 22.     | Karnataka          | The Karnataka Protection of Interest of Depositors in Financial Establishments Bill, 2000.  | 19.01.2001      |                | State Government's clarifications are under examination. |
| 23.     | Karnataka          | The Karnataka control of Organized Crime Bill, 2000.  | 30.01.2001      |                | At the final state of consideration.                     |

## ANNEXURE NO. 20—Contd.

| Sl. No. | Name of the States | Name of the Bill  | Date of Receipt | Date of Assent | REMARKS                                   |
|---------|--------------------|---|-----------------|----------------|---|
| 24.     | Karnataka          | The Karnataka Enne Thale (Saguvalli, Uthpadane, Matthu Samskarnada Niyantana) Vidheyak, 2000.   | 31.01.2001      |                | State Government's clarification awaited. |
| 25.     | Karnataka          | The Karnataka Rent Bill, 1999.  | 16.02.2001      | 22.11.2001     |   |
| 26.     | Karnataka          | The Registration (Karnataka Amendment) Bill, 2000.  | 19.02.2001      | 25.07.2001     |   |
| 27.     | Karnataka          | The Karnataka Hindu Religious Institutions and Charitable Endowments Bill, 1997.  | 23.02.2001      | 25.10.2001     |   |
| 28.     | Karnataka          | The Karnataka Scheduled Castes, Scheduled Tribes and Other Backward Classes (Reservation of appointment etc.) (Amendment) Bill, 2001. | 05.09.2001      |                | State Government's clarification awaited. |
| 29.     | Karnataka          | The Electricity (Karnataka Amendment) Bill, 2001.   | 17.09.2001      |                | At the final stage of consideration.      |
| 30.     | Madhya Pradesh     | The Indian Stamp (Madhya Pradesh Amendment) Bill, 1999.   | 20.01.2000      | 18.03.2000     |   |
| 31.     | Madhya Pradesh     | The Madhya Pradesh Excise (Amendment) Bill, 2000.   | 26.04.2000      | 29.07.2000     |   |
| 32.     | Madhya Pradesh     | The Madhya Pradesh Money Lenders (Amendment) Bill, 2000.  | 10.07.2000      | 14.04.2001     |   |
| 33.     | Madhya Pradesh     | The Madhya Pradesh Vidhyut Sudhar Vidheyak, 2000.   | 08.01.2001      | 12.02.2001     |   |
| 34.     | Madhya Pradesh     | The Madhya Pradesh Nikshepakonke-Hiton Ka Sanrakshan Vidheyak, 2000.  | 12.01.2001      | 01.05.2001     |   |
| 35.     | Madhya Pradesh     | The Madhya Pradesh Prakostha Swamitva Vidheyak, 2000.   | 15.01.2001      | 01.05.2001     |   |

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| Sl. No. | Name of the States | Name of the Bill   | Date of Receipt | Date of Assent | REMARKS   |
|---------|--------------------|--|-----------------|----------------|---|
| 36.     | Madhya Pradesh     | The Madhya Pradesh Videsh Kshetra Suraksha Vidheyak, 2000.   | 26.03.2001      | 09.06.2001     |   |
| 37.     | Madhya Pradesh     | The Madhya Pradesh Lokayukt Evam Up-Lokayukt (Sanshodhan) Vidheyak, 2000.  | 26.11.2001      |                | Concerned Ministries/ Departments have been requested for comments. |
| 38.     | Maharashtra        | The Maharashtra Protection of Interest of Depositors (in Financial Establishment) Bill, 1999.  | 06.01.2000      | 20.01.2000     |   |
| 39.     | Maharashtra        | The Maharashtra Raw Cotton (Procurement Processing and Marketing) (Retrospective Extension of Duration and continuation) Bill, 1999.   | 11.01.2000      | 20.01.2000     |   |
| 40.     | Maharashtra        | The Maharashtra Rent Control Bill, 1999.   | 21.01.2000      | 08.03.2000     |   |
| 41.     | Maharashtra        | The Maharashtra Scheduled Castes, Scheduled Tribes Denotified Tribes (Vimukta Jatis), Nomadic Tribes, other Backward Classes and Special backward Category (Regulation of Issuance and Verification) of Caste Certificate Bill 2000. | 09.05.2000      | 16.05.2001     |   |
| 42.     | Maharashtra        | The Maharashtra Ownership Flats (Regulation of the Promotion of construction Sale, Management and Transfer) (Retrospective Extension of Duration) Bill, 2000.  | 15.05.2000      | 01.12.2000     |   |
| 43.     | Maharashtra        | The Electricity (Supply) (Maharashtra Amendment) Bill, 2000.   | 22.08.2000      | 27.08.2000     |   |
| 44.     | Maharashtra        | The Bombay Tenancy and Agricultural Land (Amendment) Bill, 2000.   | 28.08.2000      | 20.12.2000     |   |

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| Sl. No. | Name of the States | Name of the Bill  | Date of Receipt | Date of Assent | REMARKS   |
|---------|--------------------|---|-----------------|----------------|---|
| 45.     | Maharashtra        | The Maharashtra Raw Cotton (Procurement, Processing and Marketing) (Retrospective Extension Duration) Bill, 2000. | 20.12.2000      | 04.01.2001     |   |
| 46.     | Maharashtra        | The Bombay Civil Courts (Amendment) Bill, 2000.   | 07.08.2001      | 23.10.2001     |   |
| 47.     | Maharashtra        | The Maharashtra Agricultural Land (Ceilings Holdings) (Amendment) Bill, 2001.                                     | 11.09.2001      |                | Comments of concerned Ministries/ Departments are awaited.                                |
| 48.     | Meghalaya          | The Meghalaya Lokayukta and Up-lokayuktas Bill, 2000.   | 05.03.2001      |                | Advice of the Department of Legal Affairs on the proposal awaited.                        |
| 49.     | Orissa             | The Orissa Forest (Amendment) Bill, 2000.   | 17.08.2001      |                | Comments of concerned Ministries/ Department awaited.                                     |
| 50.     | Punjab             | The Registration (Punjab Amendment) Bill, 2000.   | 03.05. 2000     | 20.11.2000     |   |
| 51.     | Punjab             | The Indian Stamp (Punjab Amendment) Bill, 2001.   | 15.05.2001      |                | At the final stage of consideration.  |
| 52.     | Rajasthan          | The Code of Criminal Procedure (Rajasthan Amendment) Bill, 2000.  | 30.11.2000      | 01.05.2001     |   |
| 53.     | Sikkim             | The Sikkim Education Bill, 2000.  | 29.05.2001      |                | State Government has been requested to furnish the two more authentic copies of the Bill. |
| 54.     | Tamil, Nadu        | The Tamil Nadu Acquisition of Land for Industrial Purposes (Amendment) Bill, 1999.                                | 20.12.1999      | 14.03.2000     |   |
| 55.     | Tamil Nadu         | The Tamil Nadu Payanchayats (Third Amendment) Bill, 2000.   | 12.06.2000      | 25.09. 2000    |   |
| 56.     | Tamil Nadu         | The Tamil Nadu Panchayats (Fourth Amendment) Bill, 2000.  | 12.06.2000      | 08.01.2001     |   |



ANNEXURE NO. 20—*Contd.*

| Sl. No. | Name of the States | Name of the Bill  | Date of Receipt | Date of Assent | Remarks   |
|---------|--------------------|---|-----------------|----------------|---|
| 57.     | Tamil Nadu         | The Tamil Nadu Municipal Laws (Amendment) Bill, 2000  | 12.06.2000      | 05.09.2000     |   |
| 58.     | Tamil Nadu         | The Registration (Tamil Nadu Amendmet) Bill, 2000.  | 21.06.2000      | 02.11.2000     |   |
| 59.     | Tamil Nadu         | The Tamil Nadu Farmers' Management of Irrigation System Bill, 2000.                                   | 22.06.2000      | 25.02.2001     |   |
| 60.     | Tamil Nadu         | The Registration (Tamil Nadu Second Amendment) Bill, 2000.  | 04.12.2000      | 14.12.2000     |   |
| 61.     | Tamil Nadu         | The Tamil Nadu Municipal Laws (Second Amendment) Bill, 2000.  | 20.12. 2000     | 14.08.2001     |   |
| 62.     | Tamil Nadu         | The Tamil Nadu Highways Bill, 2001  | 16.02.2001      |                | State Government's clarification awaited.               |
| 63.     | Tamil Nadu         | The Anna University (Amendment) Bill, 2001.   | 18.09.2001      |                | State Government's clarification awaited.               |
| 64.     | Tripura            | The Tripura Security Bill, 2000.  | 12.09.2000      | 09.10.2000     |   |
| 65.     | Tripura            | The Tripura Tea Companies (Taking Over of Management of Certain Units) (Amendment) Bill, 1998.        | 08.06.2001      |                | Comments of Ministry of Finance awaited.                |
| 66.     | Tripura            | The Tripura Tea Companies (Taking over of Management of Certain Units) (Second Amendment) Bill, 1998. | 08.06.2001      |                | Comments of concerned Ministries/ Departments awaited.  |
| 67.     | Tripura            | The Tripura Tea Companies (Taking over of Management of Certain Units) Third Amendment) Bill, 2001.   | 05.10.2001      |                | Comments of concerned Ministries/ Departments awaited.  |
| 68.     | Uttanchal          | The Indian Forest (Uttanchal Amendment) Bill, 2001.   | 24.07.2001      |                | State Government's Clarification awaited.               |
| 69.     | Uttar Pradesh      | The Uttar Pradesh Regulation of Public Religious Buildings and Places Bill, 2000.                     | 04.02.2000      |                | Comments of concerned Ministries / Departments awaited. |

## ANNEXURE NO. 20—Contd

| Sl. No. | Name of the States | Name of the Bill  | Date of Receipt | Date of Assent | REMARKS  |
|---------|--------------------|---|-----------------|----------------|--|
| 70.     | Uttar Pradesh      | The Indian Forest (Uttar Pradesh Amendment) Bill, 2000.   | 04.12.2000      | 07.03.2001     |  |
| 71.     | Uttar Pradesh      | The Indian Stamp (Uttar Pradesh Amendment) Bill, 2001.  | 09.04.2001      | 25.04.2001     |  |
| 72.     | Uttar Pradesh      | The Revenue Recovery (Uttar Pradesh Amendment) Bill, 2001.  | 26.06.2001      | 02.11.2001     |  |
| 73.     | Uttar Pradesh      | The Indian Partnership (Uttar Pradesh Amendment) Bill, 2001.  | 26.06.2001      | 02.08.2001     |  |
| 74.     | Uttar Pradesh      | The Indian Stamp (Uttar Pradesh Second Amendment) Bill, 2001.   | 27.06.2001      | 08.11.2001     |  |
| 75.     | Uttar Pradesh      | The Registration (Uttar Pradesh Amendment) Bill, 2001.  | 28.06.2001      | 05.10.2001     |  |
| 76.     | West Bengal        | The Special Marriage (West Bengal Amendment) Bill, 1999.  | 28.04.2000      | 20.10.2001     |  |
| 77.     | West Bengal        | The West Bengal Electrical Undertakings (Recovery of Dues) Bill, 2001.  | 01.05.2000      | 06.09.2000     |  |
| 78.     | West Bengal        | The Bengal Agra and Assam Civil Courts (West Bengal Amendment) Bill, 2000.  | 11.08.2000      | 25.09.2000     |  |
| 79.     | West Bengal        | The West Bengal Water Resources Conservation, protection and Development (Management, Control and Regulation) Bill, 2000. | 25.08.2000      |                | Comments of concerned Ministries/ Departments awaited. |
| 80.     | West Bengal        | The West Bengal Land Reforms (Amendment) Bill, 2000.  | 29.08.2000      | 07.03.2001     |  |

## ANNEXURE NO. 20—Contd.

| Sl. No. | Name of the States | Name of the Bill  | Date of Receipt | Date of Assent | REMARKS                                   |
|---------|--------------------|---|-----------------|----------------|---|
| 81.     | West Bengal        | The West Bengal Maritime Board Bill, 2000.                            | 31.08.2000      | 12.02.2001     |   |
| 82.     | West Bengal        | The Code of Criminal Procedure (West Bengal Amendment) Bill, 20001.   | 16.03.2001      |                | State Government's clarification awaited. |
| 83.     | West Bengal        | The Wakf (West Bengal Amendment) Bill, 2001.                          | 27.03.2001      |                | State Government's Clarification awaited. |
| 84.     | West Bengal        | The Siliguri Municipal Corporation (Amendment) Bill, 2001.            | 27.03.2001      | 30.10.2001     |   |
| 85.     | West Bengal        | The Asansol Municipal Corporation (Amendment) Bill, 2001.             | 27.03.2001      | 02.11.2001     |   |
| 86.     | West Bengal        | The Chandernagore Municipal Corporation (Amendment) Bill, 2001.       | 09.04.2001      |                | State Gvoernment's clarification awaited. |
| 87.     | West Bengal        | The West Bengal Thika Tenancy (Acquisition and Regulatin) Bill, 2001. | 03.07.2001      |                | State Government's clarification awaited. |
| 88.     | West Bengal        | The Wakf (West Bengal Second Amendment) Bill, 2001.                   | 13.08.2001      | 16.10.2001     |   |